

Closure of Oil Wells in Bombay High

643. SHRI YERRA NARA-YANASWAMY: Will the PRIME MINISTER be pleased to state:

- (a) whether Dasgupta Committee had ordered for closure of certain wells in the Bombay High;
- (b) if so, the background of this order, and
- (c) what was the loss in crude oil production due to this closure ordered by the Dasgupta Committee?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) (a) to (c) Government of India had constituted a Bombay High Review Committee headed by Dr. A.B. Dasgupta in 1990 to review the development of Bombay High oil field in view of increasing GOR and decreasing trend in crude oil production. The Committee had recommended closure of wells with GOR above 700 v/v. The Committee had estimated consequential reduction in oil production by about 2.6 MMTPA. Actual loss in production due to closure of wells with GOR above 700 v/v is being obtained from ONGC.

ADB loan for renewable energy resources

644. SHRI VEDPRAKASH P. GOYAL: Will the PRIME MINISTER be pleased to state:

- (a) the proposed power generation target in the non-conventional sector, in Mecawatts, during the next five years and the budget provision for the purpose;
- (b) whether the Ministry of Non-Conventional Energy Sources has received approval of the Asian Development Bank for \$ 800 million loan for developing renewable energy resources in the country;
- (c) if so, whether Indian Renewable Energy Development Agency has formulated its plans to use these funds and

submitted the same to the Asian Development Bank, if so, details thereof, and

- (d) whether Government have invited project proposals from prospective entrepreneurs by publicising the above information; if so, the response thereto?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND THE MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES ((DR. S. VENUGOPALACHARI): (a) Power generation target in the Non-conventional energy sector during the next five year and the budget provision for the purpose has not been finalised.

(b) Asian Development Bank, at its Board meeting held on 26th September, 1996, has approved a loan of US\$ 100 million to Indian Renewable Energy development Agency (IREDA) for "Renewable Energy Development Project".

(c) Indian Renewable Energy Development Agency has formulated its plans to use these funds based on the projected targets under the Project, as follows:—

Sector	Loan component (million-US \$)	Capacity
Biomethanation	15	150,000 TCE/P.Q.
Co-Generation	20	35 MW
Wind Energy	60	35 MW
Solar	05	16,383
Thermal		TCE/P.Q.

(d) IREDA has been organizing a number of business meets, entrepreneur-ship Development Programmes, and workshops, in which the details above Asian Development Bank Line of credit are being publicised. IREDA has already received a number of project proposals as a result of these publicity measures.